

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1955
ANSWERED ON:17.07.2009
TRANSMISSION CORRIDORS BETWEEN INDIA AND NEPAL
Singh Shri Uma Shanaker

Will the Minister of POWER be pleased to state:

- (a) whether India and Nepal have identified four trans-border transmission corridors to enhance power exchange between the two countries;
- (b) if so, the details thereof;
- (c) the extent to which the said corridors are likely to benefit the two countries; and
- (d) the present status of the implementation of the projects?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) & (b) : Yes, Madam. To enhance power exchange between India and Nepal the following four alternative corridors were considered:-

- (i) Butwal-Gorakhpur;
- (ii) Duhabi-Purnea;
- (iii) Dhalkebar-Muzaffarpur; and
- (iv) Anarmani-Siliguri.

Keeping in view the quantum of power transfer, at present only one transmission corridor viz Dhalkebar-Muzaffarpur has been identified and finalized to be constructed as 400 kV D/C line to be initially charged at 220 kV. This was agreed in a meeting at Kathmandu held on 17th September, 2007 between the Nepal Electricity Authority (NEA) and an Indian delegation.

(c) : After construction of the 400 kV Dhalkebar-Muzaffarpur D/C line, NEA will import power from India. At a later date, this line will be utilized for import of power from Nepal when the hydro potential in Nepal will be harnessed.

(d) : Infrastructure Leasing and Financial Services Limited (IL&FS) has entered into a Memorandum of Understanding (MoU) with NEA for joint development of transmission links between two countries. A special purpose company and wholly owned subsidiary of IL&FS – `Cross Border Power Transmission Company Pvt. Ltd.` (CPTC) has been registered for implementation of the Indian portion of the transmission line. The following progress has been made so far in this project:-

- (i) Route and detailed survey completed;
- (ii) Expression of Interest for construction of the line issued;
- (iii) Section 68 issued by the Ministry of Power; and
- (iv) Detailed Project Report (DPR) and Dynamic System Study completed.

For implementation of the Nepalese portion of the transmission line, a company – Power Transmission Company Nepal Ltd. (PTCN) has been registered. The following progress has been made so far in this project:

- (i) Preliminary Route survey has been done;
- (ii) Expression of Interest for construction of the line issued; and
- (iii) DPR and Dynamic System Study completed.